

**Central Administrative Tribunal  
Principal Bench**

**TA No.1317/2009**

New Delhi, this the 30<sup>th</sup> day of May, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Sultan Singh s/o Shri Suraj Mal  
r/o A-78, 79 & 80, Durga Vihar  
New Delhi
2. Jaivir Singh s/o Shri Karam Singh  
r/o A-78, 79 & 80, Durga Vihar  
New Delhi
3. Hans Raj s/o Shri Vudha Ram  
r/o House NO.259, Ghitroni  
Mehrauli, New Delhi.
4. Girraj s/o Shri Dalel Singh  
r/o House No.113, Dera Gaon, Mehrauli  
New Delhi
5. Atar Singh s/o Shri Jhumman Singh  
R/O Village Fateh Beri  
Mehrauli, New Delhi
6. Jagvir Singh s/o Shri Sural Mal  
r/o House No.1032, Gali No.25  
Sangam Vihar, New Delhi
7. Tejvir Singh s/o Shri Cheddi Singh  
r/o House No.1032, Gali No.25  
Sangam Vihar, New Delhi
8. Mahi Pal s/o Shri Dalel Singh  
r/o Rajpur Khurd, Mehrauli  
New Delhi
9. Bachchu Singh s/o Shri Shyam Charan  
r/o House No.A-88/1, Durga Vihar  
Devli, New Delhi
10. Jaiveer Singh s/o Shri Daden Singh  
r/o 25/1161, Sangam Vihar  
New Delhi

11. Baleshwar Singh s/o Shri Gopi Singh  
r/o Village Fateh Pur, New Delhi
12. Gajender Singh s/o Shri Saheb Singh  
r/o House No.4, Lakhpat Colony II  
Mithapur, New Delhi
13. Munshi Lal s/o Shri Pepeya Ram  
r/o House No. F-499, Dakhshin Puri  
New Delhi
14. Vinod Kumar s/o Shri Hakesh Singh  
r/o House No. L-24/1109, Sangam Vihar  
New Delhi
15. Chatar Singh s/o Shri Dharan Pal Singh  
r/o House No.45 A, Hauz Khas, New Delhi
16. Tej Ram s/o Shri Korori Mal  
r/o House No.35, Tehsil Palwal, Haryana
17. Shri Pal s/o Shri Chuhal Singh  
r/o B2C, Anupam Enclave  
Neb Sarai, New Delhi
18. Ravinder Kumar s/o Shri Sardar Singh  
r/o B2C, Anupam Enclave  
Neb Sarai, New Delhi
19. Rajpal Singh s/o Shri Bhawar Singh  
r/o House No.345  
Rajpur Extension, New Delhi
20. Manveer Singh s/o Shri Suraj Mal  
r/o House No. A-80  
Durga Vihar, New Delhi
21. Surinder s/o Shri Suraj Mal  
r/o House No.25.1033,  
Sangam Vihar, New Delhi
22. Ram Singh s/o Shri Ganga Ram  
r/o House No.207  
Hari Nagar Ashram, New Delhi
23. Shyam Singh s/o Shri Ved Prakash  
r/o Village Sihar Pur

## Ghaziabad, Uttar Pradesh

24. Om Parkash s/o Shri Peelu  
r/o House No.54, Village Garhi  
New Delhi

25. Daya s/o Shri Jaipal  
r/o House No.149, Village Garhi  
New Delhi

26. Laxman s/o Shri Yadu  
r/o E-3/4 Malviya Nagar  
New Delhi-17

27. Hem Raj Singh s/o Shri Har Lal Singh  
r/o 302, Krishna Puri  
Mandavali, Delhi-92

28. Jai Pal Singh s/o Shri Ram Prashad  
r/o RZ-34/22 Gali No.7  
Gitanjali Park, West Sagarpur  
New Delhi

29. Jagpal Singh s/o Satyapal  
r/o 302, Krishna Puri  
Mandavali, Delhi-92

..Applicants

(By Advocate: Shri T. T. Lepcha for Shri Varun Prasad)

## Versus

Municipal Corporation of Delhi  
Through its Commissioner  
Town Hall, Delhi-6 ..Respondent

(By Advocate : Shri Manjeet Singh Reen)

## **: O R D E R (ORAL) :**

## **Justice L. Narasimha Reddy, Chairman:**

The applicant filed a writ petition before the Hon'ble Delhi High Court which was part of a batch. It was in relation to the payment of difference of wages. The ground pleaded was that though they have been appointed as Malis,

they were discharging the duties attached to the higher posts. The writ petition was transferred to this Tribunal, and it was accordingly renumbered.

2. After hearing both the parties, this Tribunal disposed of the TA on 29.01.2010. It was directed that the respondents shall examine the claim of the applicants on the basis of the evidence placed before them. It is brought to our notice that the applicants filed MA No.3245/2016 for execution of the order in the TA and that was disposed of on 19.07.2017. Without stopping at that, the applicants went on filing one MA or the other, and though they were dismissed at various stages, the TA is being listed.

3. In view of the orders passed in the TA as well as in the subsequent MAs, nothing remains to be decided in this TA. Registry is directed not to list this case under any circumstances.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/